

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. MA 2741/2019 MA 1834/2019 MA 604/2020
In C.P. (IB)/3632(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023

NAME OF THE PARTIES: - MA 2741/2019 State Bank of India
MA 1834/2019 Om Prakash Agarwal
MA 604/2020 Anikeenendu Maganti
(Soma Enterprises Ltd)
IN THE MATTER OF
State Bank of India
V/s
Soma Enterprise Limited

APPEARANCES: -

FOR APPLICANT : Adv. Ashish Pyasi a/w Mukul Bhagtani
: Adv. S. Das (SBI)

FOR THE IRP : Adv. Rishabh Chandra a/w Adv. Ibrahim Shaikh

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Both the sides present and submits that pleadings are complete in the matter and the matter is ripe for hearing. List this matter for final hearing on **10.04.2023.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)